Name of the State	District offices to be opened during 1990-91		
1		2	
	5.	Saharanpur	
	5. 6.	Gorakhpur	
	7.	Jhansi	
	8.	Sitapur	
	9.	Moradabad	
	10.	Agra	
West Bengal	1.	Hooghly	
	2.	Murshidabad	
	3.	Nadia	
	4.	Malda	
Total	86		

### Autonomy to Prasar Bharati Corporation

8384. SHRI N.J. RATHVA: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether a conference was organised by the National Union of journalists and the TV Programme Producers guild of India during the month of April, 1990 on giving full autonomy to Prasar Bharati Corporation;
- (b) If so, the number of experts who attended the conference and the decision taken in the conference; and
- (c) the action taken by Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) A Seminar on the subject "Prasar Bharati-Autonomy for credibility. Can credibility be achieved without competition" was organised by National Union of Journalists of India and TV Programme Producers Guild of India on 12th April, 1990.

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(b) About 100 persons attended the Seminar; The Seminar's consensus was on points such as there should be two Corporations, one for Radio and the other for TV, instead of the Board of Governors there should be a Board of Trustees, Directors-General of both of AIR and Doordarshan should be Executive Trustees (Governors) of the Corporation, there is need for compe-

tition to raise the quality and content etc. etc.

(c) The consensus points have been processed alongwith other suggestions from different quarters for formulating amendments to the Prasar Bharati Bill.

## Censorship by Film Industry on Its Publicity Material

8385. SHRI N.J. RATHVA: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the film industry has agreed to have a self imposed censorship of its posters and other publicity material to be screened and cleared by its Film Council;
- (b) if so, whether these proposals were forwarded to Union Government by the Film Federation of India:
- (c) if so, the details of the proposals made by the Film Industry for censorship and posters and other publicity materials; and
- (d) the reaction of Union Government thereto?

# THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF

PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). On an initiative taken by the Government, the Film Industry has set up their own screening committees for effectively checking obscenity in cinema posters and other publicity material. It is for the industry to evolve guidelines governing their working.

#### [Translation]

### Recruitment of Employees in LIC

8386. SHRI RAJVEER SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the staff strength in Life Insurance Corporation in major categories as on January, 1988, January, 1989 and January, 1990;
- (b) the percentage of increase in the officers cadre and ministerial staff during that period, yearwise; and
- (c) whether the increase has led to increase in efficiency in customer services?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Permanent staff strength in LIC as on 1.1.1988, 1.11989 and 1.1.1990 is given below:

Class of Posts	Staff Strength as on 1.1.88	Staff Strength as on 1.1.89	Staff Strength as on 1.1.90
1	2	3	4
Class I	7118	7 <b>94</b> 5	9150
Class II	9348	10591	11800
Class III	46048	44643	50283
Class IV	8571	7906	9836